421

finding out whether he is going on Government business or on a private visit under the cover of Government business?

SHRI S. V. RAMASWAMY: Rules have been framed by the Auditor-General and they have got to be observed.

♦70. [Transferred to the 1st March, 1961.]

•71 to *73. [The questioner (Shri P. N. Rajabhoj) was absent. For answers, vide cols. 443-44 infra.]

•74. [The questioner (Shri Babubhai Chinai was absent. For answer, vide •cols. 444-45 infra.]

*75. [Transferred to the 1st March, 1961.]

REPORT OF DAMLE COMMITTEE

•76. SHRI JUGAL KISHORE: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) whether the Damle Committee set up for selecting suitable land for :a second mechanised farm has submitted its report; and

(b) if so, where the land for setting up such a farm has been selected and on what grounds?

THE MINISTER OF AGRICULTURE (DR. P. S. DESHMUKH): (a) No, Sir. The report is expected to be received very shortly.

(b) Does not arise.

SHRI JUGAL KISHORE: When is sthe report expected?

DR. P. S. DESHMUKH: I cannot say it at the moment.

RECRUITMENT OF BLOCK DEVELOPMENT OFFICERS

*77. SHRI JUGAL KISHORE: Will the Minister of COMMUNITY DEVE-ILOPMENT AND COOPERATION be pleased to state how the recruitment of Block Development officers is made and whether common qualifications are prescribed for them in all the States?

The PARLIAMENTARY SECRE TARY TO MINISTER THE COMMUNITY DEVELOPMENT OF AND COOPERATION (Shri S. D MISRA) : Block Development Officers are generally drawn either from offi cials belonging to. the State Adminis trative Services (Tehsildars or Deputy Collectors) or by promotion from officials of the Development Depart ments and Extension Officers working in the blocks. There is also direct recruitment of B.D.Os by the State Public Service Commissions in Mysore and Uttar Pradesh. The selec tion in other cases is either through the State Public Service Commission a Sub-Committee constituted or for purpose. Qualifications the prescrib ed for direct recuitment are generally those the same as prescribed the State Junior Administrative for Services or the State Administrative Service, as the case may be. Promo tions from officials of Development and Extension Officers Departments are generally made on the basis of merit and experience.

SHRI JUGAL KISHORE: May I know, Sir, how many BDOs are annually recruited by the Central and State Governments?

SHRI S. D. MISRA: They are not recruited by the Central Government at al\ They are recruited by the State Governments. The number depends on the allotment of Extension Blocks.

SHRIMATI SAVITRY DEVI NIG AM: May I know, Sir, the number of IAS. officers who are working as Block Development Officers?

SHRI S. D. MISRA: Certain I.A.S. officers are working as BDOs in Rajasthan only, for the time being.

श्वी देवकीनंदन नारायणः क्या मंत्री महोदय यह बतलाने की कृपा करेंगे कि महाराष्ट्र ब्रौर गुजर,त में बी० डी० ब्रोज सारे के सारे रेवन्यु डिपाटमेंट से लिये जाते हैं?

Oral Answers

SHRI S. D. MISRA: In both Maharashtra and Gujarat 50 per cent are taken from the Junior Administrative Services officers, 25 per cent from officers of the Development Department and 25 per cent by promotion of Extension Officers.

श्री भगवत नारायण भागवाः क्या भिन्न. भिन्न राज्यों ने ब्लाक डेवलपमेंट ग्राफिससं का काडर कायम कर लिया है या नहीं?

श्री एस॰ जी॰ मिश्र ः डेवलपमेंट डिपार्टमेंट काडर हर स्टेट में करीब करीब कायम हो चुका है। केवल मैसूर, पंजाब ग्रीर उत्तर प्रदेश में कायम नहीं हुआ है।

SHRI N. M. LINGAM: The Programme Evaluation Organisation had suggested upgrading the post of BDO. Has the Government taken a decision in this matter and, if so, what is it?

SHRI S. D. MISRA; That question is being considered and no decision has yet been taken.

SHRI JUGAL KISHORE: May I know, Sir, how the BDOs are recruited in the Punjab?

SHRI S. D. MISRA: Fifty-five per cent appointed through the Public Service Commission, 15 per cent appointed from amongst non-officials and 30 per cent from officials of the Community Development Organisation.

श्री भगवत नारायण भागव : जिन राज्यों ने काडर कायम नहीं किया है, क्या गवर्नमेंट बता सकेगी कि क्या कारण है, क्यों उन्होंने घव तक काडर कायम नहीं किया? श्री एस॰ डी॰ मिश्र : कम्युनिटी डेवलप-मेंट मिनिस्ट्री ने बराबर इस पर जोर दिया है श्रीर श्राशा की जाती है कि सभी स्टेट्स इसको मंजर करेंगी।

SHRI B. P. BASAPPA SHETTY: May I know the special reasons why IA.S. officers are appointed as Block Development Officers in Rajasthan and may I know if there is any difference in the scales of pay between the I.A.S. Block Development officers and the other Block Development officers?

SHRI S. D. MISRA: There is a difference in the scale of pay. Where-ever IA.S. officers are appointed as BDOs, they are appointed so that they have an intensive development approach.

SHRI B. P. BASAPPA SHETTY: Why I. A. S. officers in Rajasthan only?

SHRI S. D. MISRA: For training, purposes.

SHRI NAFISUL HASAN: May I know, Sir, whether the posts of BDOs in Punjab are within the purview of the Punjab Public Service Commission?

SHRI S. D. MISRA: Fifty-five per cent are appointed through the Public Service Commission.

SHRI NAFISUL HASAN: Why only 55 per cent?

SHHI S. D. MISRA: In the body of the main reply I hav_e said that the recruitment of the Block Development Officers is through three processes; one by the Public Service Commission, the other by Selection Committees appointed by the Development Commissioner, and the third by promotion.

SHRI NAFISUL HASAN: Could the appointment of non-officials not be made through the Public Service Commission or in consultation - with.

424

SHRI S. D. MJSRA: I think the question is regarding Punjab. I have said that 15 per cent are recruited through Selection Committees appointed by Government.

SHRI NAFISUL HASAN: May I know why these posts have been excluded from the purview of the Public Service Commission?

SHRI S. D. MISRA: I want notice.

SHRI DEOKINANDAN NARAYAN: May I know whether some training is necessary for these B.D.Os. before their appointment?

SHRI S. D. MISRA: Yes, Sir. After recruitment they are trained.

WHEAT STOCK DAMAGED IN TRANSIT

*78. SHRI FARIDUL HAQ ANSA-RI: Will the Minister of FOOD AND AGRICULTURE b_e pleased to state:

(a) whether a consignment of 1,000 tons of wheat shipped to India from the United States of America was damaged in transit by sea; and

(b) if so, whether the stock of wheat had been insured against loss on the sea?

THE MINISTER OF AGRICULTURE (DR. P. S. DESHMUKH): (a) The vessel Portland Trader carrying a quantity of 9,800 long tons of wheat from USA was damaged in the Sulu sea in the Philippines. It is estimated that the damaged quantity of wheat will not be more than 1,300 tons.

(b) No, Sir. It was not insured with any Insurance Co., as the government carry the insurable risk themselves.

SHRI FARIDUL HAQ ANSARI: May I know what would be the amount of loss in money?

DR. P. S. DESHMUKH: It might be in the neighbourhood of Rs. 4 lakhs.

SHRI FARIDUL HAQ ANSARI: What is the reason for which this stock was not insured with any Insurance Company? Why did the Government take the risk?

DR. P. S. DESHMUKH: It is the longstanding policy of ihe Government. These foodg;ains which are coming from overseas are not insured at all. There is an Insurance Fund which is collected by Government at varying rates, sometimes Rs. 8/3 and so on, and we have got a balance, in this Fund of Rs. 6:73 crores.

SHRI JASWANT SINGH: I would like to know the cause for this wheat being damaged while in transit.

DR. P. S. DESHMUKH: The flag vessel already mentioned carrying, wheat was reported on 5-1-61 to be in distress and pounding against a: reet in Southern Philippines Sulu sea. The engine-room of the vessel had been flooded and four out of five holds were reported to be leaking. The vessel was subsequently pulled off the reef by salvage tugs and was towed to Puerto Princssa in the Philippines for refuge and survey.

PANDIT S. S. N. TANKHA: May I know whether the wheat shipped from America is the property of the Government of India" during its transit by sea or it is the property of-the American Government?

DR. P. S. DESHMUKH: I would' like to have notice.

INSTITUTE OF PLANT INDUSTRY, INDORB

*79. SHRI V. V. SARWATE: Will the Minister of FOOD AND AGRICULTURE be pleased to state:

(a) when the control of the Institute of Plant Industry, Indore, in which the Indian Central Cotton